

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**

[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.09

**I.A.Nos.299, 301/2020, 266/2021,
34/2023 & 425/2024 in
C.P. (IB)No.52/BB/2017**

IN THE MATTER OF:

M/s. Randstand India Pvt. Ltd. ... Petitioner
Vs.
M/s. Camson Bio-Technologies Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 08.07.2024

CORAM:

**SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : Shri C.K.Nandakumar, Sr. Counsel with
Shri Raghuram Cadambi,
Ms. Lekha Chandrasekhar
For I.A.No.266/2021 : Shri Arjun Ajay, Adv., for Applicant

ORDER

1. Heard the Ld. Sr. Counsel appearing for the Liquidator and the Ld. Counsel appearing for the Applicant in I.A.No.266/2021.
2. List the case on **07.08.2024**.

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL
MEMBER (JUDICIAL)**